

**GOVERNMENT OF INDIA
ROAD TRANSPORT AND HIGHWAYS
LOK SABHA**

UNSTARRED QUESTION NO:725
ANSWERED ON:27.11.2014
MODERNISATION IN TRANSPORTATION SECTOR
Karandlaje Km. Shobha

Will the Minister of ROAD TRANSPORT AND HIGHWAYS be pleased to state:

- (a) whether the Government is considering for modernisation of RTOs, E-tolling on all National Highways; Regularisation of e-rickshaws; elimination of accident prone spots for road safety and tree transplantation along National highways for sustainable environment;
- (b) if so, the details thereof; and
- (c) the steps taken by the Government in this regard?

Answer

THE MINISTER OF STATE IN THE MINISTRY OF ROAD TRANSPORT AND HIGHWAYS (SHRI PON. RADHAKRISHNAN)

(a) to (c) As a part of the National e-Governance programme, the Ministry of Road Transport & Highways had taken up a Mission Mode Project to computerise all the Regional Transport Offices across the country, to inter-connect all the Regional Transport Offices and to establish National and State Registers of driving licences and registration of motor vehicles. State Registers have been established in all the States. Ministry of Road Transport and Highways has been facilitating computerization of District Transport Offices (DTOs)/Regional Transport Offices (RTOs) all over the country. 100% computerization has been achieved in 32 States/UTs. Connectivity between RTO and State Transport Authority (STA) has been established in all the States/Union Territories.

Government has decided to adopt Radio Frequency Identification (RFID) based on Electronic Product Code (EPC), Gen-2, ISO 18000-6C Standards for Electronic Toll Collection (ETC). ETC has been implemented on Delhi-Mumbai arm of Golden Quadrilateral on National Highway network.

Government has identified 25 top black spots in the State of Andhra Pradesh, Chhattisgarh, Haryana, Kerala, Madhya Pradesh, Uttar Pradesh, Karnataka and Tamil Nadu where around 90% of total accidents occurred. Measures such as putting up of road safety signages, speed breakers, rumble strip etc. have been completed. The Ministry has also requested all the States to identify the black spots in each State/Union Territory of the country for rectification measures.

Ministry has notified GSR 709(E) dated 08.10.2014 and S.O. 2590 (E) dated 08.10.2014 for amending the Central Motor Vehicles Rules, 1989 (CMVRs) to include e-rickshaws and its specifications under the ambit of CMVRs.